

CIRCULAR


Sub: Farewell function on the retirement of Sh. Ramesh Kumar-I, Ld. Principal District & Sessions Judge (East), KKD Courts, Delhi, Sh. Sanjay Kumar, the then Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi, Sh. Sanjiv Jain, the then Ld. District Judge (Commercial Court), Patiala House Courts, New Delhi and Sh. Atul Kumar Garg, Ld. PO-MACT, South, Saket Courts, New Delhi.

On the retirement of **Sh. Ramesh Kumar-I**, Ld. Principal District & Sessions Judge (East), KKD Courts, Delhi, **Sh. Sanjay Kumar**, the then Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi, **Sh. Sanjiv Jain**, the then Ld. District Judge (Commercial Court), Patiala House Courts, New Delhi and **Sh. Atul Kumar Garg**, Ld. PO MACT, South, Saket Court Complex, New Delhi, a farewell function is being organized in the Room No. 135, Conference Hall, First Floor, Tis Hazari Court Complex on 31.01.2023 at 04.30 p.m.

All Judicial Officers of Delhi District Courts, all the former Judicial Officers and all the staff officials posted at Central & West District are cordially invited to grace this occasion and express best wishes to above learned officers.

Further, all the serving Judicial Officers of Delhi District Courts are requested to contribute a sum of Rs. 200/-. The contribution be deposited with the concerned Administrative Civil Judge of their respective District by 23rd of January, 2023.

All the Administrative Civil Judges are requested to deposit the said amount in the Personal Office of the undersigned at Room No. 105, Tis Hazari Courts, Delhi on or before 24.01.2023.


(MRIDUL GUPTA)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 152/1326-1651 JAC(Central)/2023

Dated, Delhi the 13 JAN 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
3. PS to Ld. Pr. District & Sessions Judge, West, East, North-East, Shehdara, New Delhi, South-East, South, North-West, North, South-West, Rouse Avenue Court Complex.
4. The Ld. Principal Judge, Family Courts (HQs), Dwarka, Central, West, East, North-East, Shahdara, New-Delhi, South-East, South, North-West, North Districts.
5. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi.
6. The Ld. Member Secretary, DLSA, Patiala House Courts, New Delhi.
7. The Ld. Director (Academics) & (Admn.), Delhi Judicial Academy, Dwarka, New Delhi.
8. The Ld. Judge In-charge, Mediation Centre, Tis Hazari Courts, Delhi.
9. The Secretary, DLSA, Central and West District, Tis Hazari Courts, Delhi.
10. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular immediately in their respective districts.
11. All the Ld. Judicial Officers of Central & West District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity with the request to bring this circular to the notice of the staff working under their control.
12. All the A.O.(J)/Branch Incharges, Central & West District, Tis Hazari Courts, Delhi with the direction to bring this circular to the notice of the staff working under their control.
13. Incharge, Care Taking Branch (C), THC, Delhi with the direction to make necessary arrangements.
14. Incharge, Computer Branch (Central), Tis Hazari Courts, Delhi.
15. Incharge, Protocol Branch (Central), Tis Hazari Courts, Delhi.
16. Grievance Cell for former Judicial Officers through WhatsApp group.
17. Sh. Atul Bhardwaj, JA in Hindi Section, West District, Tis Hazari Court, Delhi with the request to do photography of the function.
18. The R & I Branch (Central) for uploading on LAYERS & website.


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DELHI

